

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 16.11.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 909 of 2021	Som Distilleries Pvt. Ltd. Vs. Pratibha Khandelwal Resolution Professional for Mount Shivalik Industries Ltd. & Ors.	Sumesh Dhawan	Akash Shirivastava
2.	Comp. App. (AT) (Ins) No. 910 of 2021	Som Distilleries Pvt. Ltd. Vs. Pratibha Khandelwal Resolution Professional for Mount Shivalik Industries Ltd. & Ors.	Sumesh Dhawan	Abhishek Anand

For Hearing

3.	Comp. App. (AT) (Ins) No. 183 of 2021 (PH)	Arrow Engineering Ltd. Vs. Golden Tobacco Ltd.	Vikas Mehta	Dhaval Deshpande Yash Jariwala
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**By order of Hon'ble Chairperson
-sd/-
Registrar**